



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-049 /NCLAT/CHN BEN/2026

Dated: 08th April 2026

NOTICE

Please take notice that the following matters of Chennai Bench listed in the Supplementary Cause List of 08.04.2026 will now be taken up on **09.04.2026**.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 256/2025 For Stay IA No.725/2025 For Exemption IA No.726/2025	M. Chandra Bushanaswamy Reddy Vs National Bank of Agriculture and Rural Development (NABARD) & Anr.	Mr. Rohan Aloor	Mr.T Ravichandran R1
2.	IA No. 1106/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 371/2025 For Stay IA No. 1107/2025	Anurag Gupta Personal Guarantor of MBS Impex Pvt Ltd Vs Rare Assets Reconstruction Pvt Ltd & 2 Ors	Mr. Pogulkunda Pratap	Mr. Varun Srinivasan R1 Mr. VVSN Raju R3
3.	IA No. 47/2026 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 17/2026 For Stay IA No. 46/2026	PV Mohammed Equbal Vs Tata Capital Ltd & Anr. WITH	Mr. Vinay Mathew Joseph	Mr. Isaac Thomas R1
4.	IA No. 48/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 18/2026 For Stay IA No. 49/2026	Ponnuvalappil Zubair Vs Tata Capital Ltd & Anr.	Mr. Vinay Mathew Joseph	Mr. Isaac Thomas R1

By order of Hon'ble Member (Judicial)

Chennai Bench

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